by the Speaker to remain present today along with the Education Minister, I am here and I have tried my level best.

MR. DEPUTY SPEAKER: We go to the next item. Matters under Rule 377. Shri Chandra Pal Singh.

MATTERS UNDER RULE 377

(i) Need for improving power supply in Western Uttar Pradesh

श्री चन्द्रपाल सिंह (अमरोहा) : उपाध्यक्ष जी, पश्चिमी उत्तर प्रदेश, विशेषकर मुरादाबाद जनपद के आसपास के इलाके में किसानों को विद्यत आपूर्ति में अनेक प्रकार की कठिनाइयों का सामना करना पड़ रहा है। इस सम्बन्ध में पहले भी मैंने सरकार का ध्यान आकृष्ट कराया था और ऊर्जा मन्त्री जी ने सदन को यह आज्वासन भी दिया था कि किसानों को कम से कम 8 घन्टे विद्युत आपूर्ति लगातार प्रति दिन की जा रही है और जिन क्षेत्रों में कमी है वहां पर्याप्त कार्यवाही की जा रही है। लेकिन अत्यन्त अफसोस के साथ कहना पड़ रहा है कि विद्युत आपूर्ति की व्यवस्था खराब होने से करोड़ों किसानों की फसलें बर्बाद हो रही हैं। गन्ना बोवाई का समय आ गया है और ध्रौशर चलाने भी हैं, उन्हें समय पर बिजली की आपूर्ति नहीं की जा रही है। लेकिन बिजली का बिल समय से पहुले अवश्य पहुंच जाता है। इस कारण बहुत से किसान बिजली कनेक्शन विच्छेद करने के इच्छुक हैं। इसमें सुघार के लिये यह आवश्यक है कि स्थानीय विद्युत सम्प्रदाय के कार्याध्यक्षों को सस्त हिदायत की जाये और बेकार संयंत्रों को नियमित रूप से देखभाल कर चालु करने की आवश्यकता है।

अतः इस सक्त के माध्यम से ऊर्जा मन्त्री जी से निवेदन है कि विद्युत आपूर्ति की दयनीय बता को सुघारने के लिये अविसम्ब अपेक्षित कदन उठाने का भव्ट करेंगे। (ii) Facilites for the handloom industry in Kerala for its proper development.

SHRI V. S. VIJAYARAGHAVAN (Palghat):** The handloom industry in Kerala is facing a serious crisis today. There are one lakh looms working in the cooperative sector. Most of the looms in Calicut and Cannanore were manufacturing crepe which had a very good market in foreign countries, particularly in U.S.A. and European countries. But, of late, we have almost lost these markets and this has seriously affected the industry. Thousands of weavers have lost their jobs and are on the verge of starvation. The All India Handloom Fabrics Marketing Cooperative Society, Kerala State Handloom Weavers Cooperative Society and such other organisations have not been able to do anything to save this industry.

Another problem which is affecting this industry is the 30 per cent increase in the prices of types of yarns and 25 per cent increase in the prices of chemicals during the past one year.

In the circumstances, I request the Government to take the following steps to save the handloom industry in Kerala:—

- 1. Ensure supply of yarn and chemicals at controlled price.
- 2. Make an all-out effort to explore international market for handloom products.
- 3. Introduce measures for the welfare of handloom weavers.
- (iii) Adequate Funds for Ernakulam-Alleppey Railway line and Alleppey-Kayamkulam Railway line

PROF. P. J. KURIEN (MAVELIKARA): Sir, under rule 377, I make the following statement:—

The coastal railway line connecting Ernakulam to Alleppey and Alleppey to Kayamkulam was a long-felt need of the people of Kerala. It was after much representations and agitations that the Government of India had

[&]quot;The Original speech was delivered in Malyalam.